

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 34**

**C.P. (IB)/581(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **09.05.2024**

NAME OF THE PARTIES:      **THE BANK OF MAHARASHTRA V/s**  
**DILIP RAGHUNATH POL**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Mr. Abhishek Samant, Advocate appeared for the Financial Creditor.
2. Adv. Manish Jha appearing for the RP.
3. Mr. Kinnari Mehta for Personal Guarantor.
4. Learned counsel for the Personal Guarantor seeks some time as arguing counsel is not available.
5. List this matter on **21.05.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna